

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/575/ (IB)/2018
NAME OF THE PETITIONER(S) : DRIVE VISUAL DATA ANALYTICS PVT LTD
NAME OF THE RESPONDENT(S) : NANOYOTTA TECHNOLOGIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1 Aashish Jain & Co
For Suzana & Suresh

Counsel for
Operational Creditor

(2) CIBI VISHN

COUNSEL FOR
CORPORATE DEBTOR

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed the preliminary counter; copy of which is circulated to the other side. Counsel for the Petitioner has prayed for time for filing rejoinder. At request, time is enlarged. Matter is posted for arguments. Put up on 31.07.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)